

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP (IB) No. 34/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bhusan Power & Steel Ltd. -Vs- Nova Iron & Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Ratnakor Banerjee, Sr. Adv.
 Mr. Satya Smruti Mohanty, Adv,
 Mr. Saswat Acharya, Adv,
 Ms. Gyaninee Nayak, Adv,
 Mr. Sambit Sekhar Moharana, Adv

For Respondent (s)

ORDER

Ld. Sr. Counsel Mr. Ratnakor Banerjee appeared along with Mr. S.K. Acharya and Mr. S.S. Mohanty for the petitioner. Documents are not reflected in the DMS portal. It is informed by registry due to certain technical fault the uploaded documents are not reflected in the DMS portal, in these regards already addressed the issue to the NIC, Delhi. Petitioner counsel is directed to touch with the registry and registry also directed to clear the defects. List the matter, if the same is defect free on 28.05.2024.

Sd

Kaushalendra Kumar Singh
 Member (Technical)

Sd

P. Mohan Raj
 Member (Judicial)